

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For filing IRP report	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarathy, YP Gokul & Smt YP Chaitanya for R - 5, V F Kumbar & M Narayanaswamy Advocates for R-1 Shri Pankar Khetan, IRP

ADVOCATE FOR PETITIONER/s:

IRP - PANKAJ KHAITAN - Pankaj

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Pankaj Khaitan, learned IRP. Post the case on **20.09.2019.**


MEMBER(T)

Puja


MEMBER(J)